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Title: Introduction of the Constitution (Amendment) Bill, 2015 (Insertion of new article 14A, etc.).

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB I introduce the Bill.

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